


8

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.131/BB/2018	For admission	Sec 9 of I&B code	M/s RDC Concrete (India) Pvt Ltd	Markos & Co.,	M/s SJR Prime Corporation Pvt Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
7.	RICAB CHAND (9820603091)	Petitioner	

PETITIONER/s :

RESPONDENT/s :

~~Vinayakar~~  
NAMAN JHABAKH  
+919962100188

RESPONDENT



**ORDER**

Heard Shri.Ricab Chand Learned Counsel for the Applicant/Respondent and Shri.Naman Jhabak Learned counsel for the Respondent

The Learned Counsel for the Respondent accepts notice for the Corporate Debtor and requested three weeks time to file the reply. The Learned Counsel for the Petitioner directed to furnish the copy of the Company petition with two days. Post the case for admission on 23.08.2018.

  
MEMBER (T)

  
MEMBER(J)